

Government of Tripura
Education (Social Welfare & Social Education) Department
Ujan Abhoynagar, Agartala,
Pin - 799005.

NO.F. 20(115)-DWES/ESTT/2019/6403(30)

Dated, Agartala, the, 26/02/2020

NOTIFICATION

Secretary/Special Secretary, Social Welfare & Social Education Department, Govt. of Tripura, Agartala is hereby declared as "State Commissioner for persons with disabilities" for addressing the matter related to Tripura Rights of Persons with Disabilities as per concurrence of the Finance Department vide U.O.No.596FIN(EXPOT-I)/2020 dated 10.01.2020.

This will come into force with immediate effect and until further orders.

By order of the Governor,



Deputy Secretary to the
Government of Tripura.

Copy to

1. Principal Secretary to the Governor, Tripura, Agartala.
2. Additional Chief Secretary to the Chief Minister, Tripura, Agartala.
3. P.S. to the Hon'ble Minister (SW&SE) for kind information of the Hon'ble Minister.
4. All Principal Secretaries/ Secretaries/ Special Secretaries, Tripura, Agartala.
5. P.S. to the Chief Secretary, Tripura, Agartala.
- 6 P.A. to the Spl. Secretary(SW&SE) for kind information of the Spl. Secretary(SW&SE).
7. The Deputy Secretary to the GA (P T) Deptt. Govt, of Tripura for information.
8. Finance (Estt. Branch) Department, Secretarial. Agartala, Tripura for information.
9. The Head of Office, Directorate of Social Welfare & Social Education for information.
10. The Manager, Govt. Press, Agartala for publishing the same in the Tripura Gazette. He is also requested to supply copy of one Gazette Notification to the Director of Social Welfare & Social Education for Official purpose.
11. Personal file/Guard file.



Deputy Secretary to the
Government of Tripura.

